

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI

Compensation Application (AT) No. 01 of 2019

In

Competition Appeal (AT) No. 79-81 of 2012

IN THE MATTER OF:

Food Corporation of India

...Appellant

Versus

Excel Crop Care Ltd. & Ors.

...Respondents

Present: -

**For Appellant: Mr. GR Bhatia, Mr. Rudresh Singh and Mr. Aniket Ghosh,
Advocates**

**For Respondent: - Ms. Anu Monga and Mr. Rahul Goel, Advocates for R-1 & 3.
Mr. Manas Kr. Chaudhuri, Ms. Anisha Chand, Mr. Ebaad
Nawaz Khan and Mr. Pranjal Prateek, Advocates for R-2.**

ORDER
(Virtual Mode)

09.03.2021 From the perusal of the order dated 25.09.2020 reveals that the Hon'ble Acting Chairperson had directed to list this matter before the Bench comprising of Hon'ble Justice Venugopal M. and Hon'ble Justice Jarat Kumar Jain.

This Application goes out of our list. The Registry is directed to place the matter before the Hon'ble Acting Chairperson for appropriate direction.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)